

[Secretary]

Session and assented to by the President since a report was last made to the House on the 3rd October, 1964:—

- (1) The Appropriation (No. 5) Bill, 1964.
- (2) The Direct Taxes (Amendment) Bill, 1964.

Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following five Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 3rd October, 1964:—

- (1) The Kerala State Legislature (Delegation of Powers) Bill, 1964.
- (2) The Companies (Amendment) Bill, 1964.
- (3) The Representation of the People (Amendment) Bill, 1964.
- (4) The Wakf (Amendment) Bill, 1964.
- (5) The State Bank of India (Amendment) Bill, 1964.

12.41 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1964-65

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1964-65.

12.41½ hrs.

STATEMENT ON FOOD SITUATION IN SOUTHERN STATES

Mr. Speaker: Shri Swaran Singh had told me that he was busy in the Rajya Sabha. Is there any Minister to make the statement on his behalf?

The Minister of Finance (Shri T. T. Krishnamachari): I think we can take up the next item in the meanwhile.

The Minister of Food and Agriculture (Shri C. Subramaniam): Sir, I would like to make a statement on the food situation in the Southern States. I lay it on the Table particularly in view of the discussion which will be taken up at 4 O'Clock today. [Placed in Library. See No. LT-3353/64].

Shri Surendranath Dwivedy (Kendrapara): Will it be circulated?

Shri H. N. Mukerjee (Calcutta Central): It should be circulated to Members.

Mr. Speaker: It will be difficult to get it cyclostyled and make it available to Members before 4 O'Clock.

Shrimati Renu Chakravarty (Barackpore): At least the leaders of the parties should be given one copy each.

Shri C. Subramaniam: Copies will be made available to Members.

Mr. Speaker: Before 4 O'clock?

Shri C. Subramaniam: I shall try to make them available before 4 O'Clock.

Mr. Speaker: That is right.

12.42 hrs.

STATEMENT ON RECENT INTERNATIONAL DEVELOPMENTS

Mr. Speaker: Sardar Swaran Singh to make a statement on the recent international developments.

The Minister of External Affairs (Shri Swaran Singh): Sir, it is a statement consisting of three pages and a half. If you like...

Mr. Speaker: He might lay it on the Table. Copies will be supplied to the Members.

Shri Swaran Singh: Sir, I beg to lay on the Table a statement on the recent international developments. Placed in Library. See No. LT-3352/64].

Shri Ranga (Chittor): The House would like to have an early opportunity to discuss this matter.

Mr. Speaker: Notice to that effect might be given.

Shri Ranga: Government themselves may take notice of it.

Shri Nath Pai (Rajapur): Sir, my enquiry is with respect to my Calling Attention Notice on the menace constituted to our security as a result of the possession of atomic weapons by China. I understand this was held over because the Foreign Minister was to make a statement.

I would here recall, Sir, that on the 3rd of October when I sought to raise the same matter, in pursuance to your direction I refrained from asking any questions. I would like to know whether the House will be provided with an opportunity or not to discuss this matter, because it is not only foreign affairs. The Chinese possession of the atomic bomb constitutes a direct threat to our security. It is not a toy in their hands; it is not a matter of curiosity for them. And in the light of this I had pleaded and written to you that a special opportunity be provided to discuss this. I have also given due notice already, about ten days back, and supplemented it by a letter to you recalling the directions you gave to me on the 3rd October last when I raised the matter in the House and the Home Minister made a statement. I would therefore like to know what is your guidance on this matter and as to what has become the fate of my motion.

Mr. Speaker: May I enquire whether the Government itself is making some motion in that connection?

Shri Swaran Singh: Sir, it is of course subject to your orders and the convenience of the House—it is Government's intention to ask for allocation of time for discussion of the international situation in particular relation to some of the recent events. I have made some mention of this matter in the statement also, and depending on the convenience of the Business Advisory Committee....

Mr. Speaker: The Business Advisory Committee is meeting tomorrow. We will consult the Minister of Parliamentary Affairs and then see how early we can fix it.

12.46 hrs.

FOOD CORPORATIONS BILL*

The Minister of Finance (Shri T. T. Krishnamachari): Sir, on behalf of Shri C. Subramaniam I beg to move for leave to introduce a Bill to provide for the establishment of Food Corporations for the purpose of trading in foodgrains and other food-stuffs and for matters connected therewith and incidental thereto.

Shri S. M. Banerjee (Kanpur): Is it true that this Corporation's head office will be in Madras? I would like to know whether they have selected a place.

Mr. Speaker: It is now only the introduction of the Bill. Mr. Banerjee will realise that it is not the stage to ask that.

The question is:

“That leave be granted to introduce a Bill to provide for the establishment of Food Corporations for the purpose of trading

*Published in Gazette of India, Extraordinary—Part II, Section 2, Dated 17-11-1964.